

**GOVERNMENT OF INDIA  
INFORMATION AND BROADCASTING  
LOK SABHA**

UNSTARRED QUESTION NO:1650  
ANSWERED ON:04.12.2012  
FDI IN BROADCASTING SECTOR  
Rathwa Shri Ramsinhbhai Patalbhai

**Will the Minister of INFORMATION AND BROADCASTING be pleased to state:**

- (a) whether foreign capital investment is allowed in various fields of the broadcasting sector;
- (b) if so, the details thereof along with the percentage of foreign capital investment allowed therein, sector-wise;
- (c) whether the Government proposes to increase the said investment in the sector; and
- (d) if so, the details thereof; and
- (e) the present percentage of foreign capital investment in the broadcasting sector out of the total investment in the country?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI MANISH TEWARI)

(a) to (d) The limits of Foreign Direct Investment (FDI) in the Broadcasting Sector have been revised in various segments of the Broadcasting Sector and the same are available in the Press Note No. 7 (2012 Series) dated 20.09.2012 of Department of Industrial Policy & Promotion (DIPP) (Annexure-I).

(e) As per DIPP's Secretariat of Industrial Approval (SIA) Newsletter of August, 2012, FDI inflows in the Information and Broadcasting including print media is 142852.28 million during January, 2000 to July, 2012.